NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 04.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP(IB)	-	For	Rule-6 of	Randstad India Pvt. Ltd. Vs Camson Bio	
No.52/BB/		compliance	IB	Technologies Ltd.	
2017		of objections			

SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

Counsel for petitioner is present. No representation for respondent. Counsel for respondent is absent. Objections not filed. Time extended as a last chance on payment of Rs.500/- on the other side to 24.10.2017.

List it on 24.10.2017.

MEMBER (J)